

**HIGH COURT OF SIKKIM  
GANGTOK**

No 348/Confdl/HCS

Dated: 7/11/2023

**O-F-F-I-C-E O-R-D-E-R**

Consequent upon her promotion and induction as member of the Sikkim Superior Judicial Service vide Office Order No. 6751/GEN/DOP dated 21.10.2023 issued by the Department of Personnel, Government of Sikkim, Mrs. Ranjeeta Pradhan is hereby posted as District & Sessions Judge, Pakyong.

Further, she shall also hold additional charge of the Court and Office of District & Sessions Judge, Soreng, until further orders.

Her date of joining for all purposes shall be treated as 22.10.2023.

By Order,

Sd/-

**(Prajwal Khatiwada)**

Registrar General  
High Court of Sikkim

Memo No. V( 58) Confdl./HCS/ 7316-36

Dated: 7.11.2023.

Copy to:

1. Mrs. Ranjeeta Pradhan, District & Sessions Judge, Pakyong (Soreng I/C)
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
3. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok.
7. Advocate General, Government of Sikkim, Gangtok.
8. Chief Secretary, Government of Sikkim, Gangtok.
9. Additional Chief Secretary, Home Department, Government of Sikkim, Gangtok.
10. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice.
11. All District & Sessions Judge.
12. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim.
13. Member Secretary, Sikkim State Legal Services Authority.
14. Director, Sikkim Judicial Academy
15. All Chief Judicial Magistrate-cum-Civil Judge (SD)
16. All Civil Judge-cum-Judicial Magistrates
17. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
18. President, Bar Association of Sikkim, Gangtok.
19. President, Namchi Bar Association, Namchi.
20. Additional Secretary, Home Department for publication in the Government Gazette.
21. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
22. Notice Board
23. Guard file and
24. File.

  
**REGISTRAR (Judicial Service)** 7/11/2023